

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 102
New IA(Com)-199/2024
IN
CP-109(ND)/2023

IN THE MATTER OF:

Vinod Anand & Another

.... Petitioner/Applicant

Vs.

Golden Rolls Pvt. Ltd. & Ors.

.... Respondent

Order under Section 241-242

Order delivered on 03.06.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Ms. Purti Gupta, Adv.

For the Respondent : Mr. Saurabh Kaila, Mr. Sidhant Kapur, Mrs. Kaveri Kapur, Mr. Shiv Raj Syal, Mr. Dhananjay Sahia, Adv. For R-2 & 3

ORDER

IA(Com)-199/2024

This application has been filed for early hearing of CP-109(ND)/2023. The matter is coming up for hearing on 08.07.2024.

Let the matter be listed **on 08.07.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay